

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.10.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1118/IB/2018  
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD  
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

E. K. Kumaraswami  
B. Senthil Kumar  
G. Prabhu

Counsel for  
Corporate Debtor



R. RAGAVENDRAN

clerk for oc



ORDER

Counsels for both the sides are present. It has been stated that the claim of the Operational Creditor has been settled and prayed for adjournment to make submissions. Put up on 21.10.2019 at 10.30 A.M.

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)